

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.

Dinesh Chandra Saxena & others Versus Union of India & 4 others

Date of Order	Orders
<u>11-4-2002</u>	<u>OA 111/97</u> Mr. P.V. Calla, Counsel for the applicants Mr. V.D. Sharma, Counsel for the respondents Learned Counsel for the respondents has informed us that reliefs prayed for by the applicants have been fully granted. This position is accepted by the learned Counsel for the applicants. In view of this development, this OA has become inoperative and disposed of as such. <i>Copy received Dinendra-21 15/4/02 For P.V. Calla Recd. Cspg 11/4/02</i> <i>[Signature]</i> J. K. KAUSHIK JUDICIAL MEMBER <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER